

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
COURT NO. 2  
CAUSE LIST**

**DATE: 10<sup>th</sup> December, 2014  
Time: 10:30 A.M.**

**HON'BLE JUSTICE DR. P. Jyothimani  
JUDICIAL MEMBER**

**HON'BLE MR JUSTICE U.D. Salvi  
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey  
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan  
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>AFTER NOTICE</b>				
1.	Appeal No. 86/ 2014 M.A. No. 817/ 2014.	M/s. M.H. Industries Vs. PPCB & Ors.	Mr. Ankur Sharma & Sugandha Nayak, Advs. For the Appellant.	
<b>FOR COMPLETION OF PLEADINGS</b>				
2.	Original Application No. 152/2014 & M.A.No.810/2014.	Dr. Vidyasagar Vs. Union of India & Ors.	Mr. Saurabh B.P.Chadda, Adv. For the Applicant. Mr. Vikas Malhotra, Adv. For R-1. Mr. Vineet Malik, Adv. For R-2 to 8. Mr. Vipin Jain and Mr. Vipul Jain, Advs. For R-8. Mr. Shaily Dinkar, Adv. For R-9. Ms. Neha Miriam Kurian, Adv. For R-10 & 11. Mr. Manjit Singh , Sr. Adv.and Mr. Tarjit Singh, Adv. For Deptt. Of Forest, Haryana.	
3.	Original Application No. 101/2014.	Sobha Singh & Ors. Vs. State of Punjab & Ors.	Mr. Manish Kumar, Adv. For the Applicants. Mr. Anil Soni, AAG, For R-1. Mr. Shubham Bhalla, Adv. For R-5 Ms. P. Batra Singh, Adv. for MoEF, R-6.	
<b>FOR HEARING</b>				
4.	Original Application No.22/2014 & M.A.No.73/2014.	Pratap Singh Vs. Union of India & Ors.	Mr. Kapil Kumar Dagar, Adv. for the Applicant. Mr. Vikas Malhotra, Adv. For R-1. Mr. Narender Hooda, Sr. Adv. & Vineet Malik, Adv. For R- 2, 3, 4 & 5.	

For order, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)